GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:4232 ANSWERED ON:21.04.2010 DISINVESTMENT IN CIL

Bhoi Shri Sanjay;Das Gupta Shri Gurudas;Kashinath Shri Taware Suresh;Sarvey Shri Sathyanarayana;Tarai Shri Bibhu Prasad

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to disinvest its stake in the Coal India Limited (CIL);
- (b) if so, the details thereof and the reasons therefor along with the percentage of such stake and rationale behind this move;
- (c) whether the Central Trade Union in the coal sector have opposed the disinvestment in profit making coal companies;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the time by which it is likely to be done?

Answer

MINISTER OF THE STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF THE STATE (IC) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a) & (b): While conferring Navratna status to Coal India Ltd. (CIL) in October, 2008, the Govt. had asked CIL to get listed within 3 years from the date of conferring of the said status. This would involve disinvestment of some percentage of Govt. holding in the equity shares of CIL. It is proposed to make a Public Offer for sale of 10% equity of CIL out of the Govt's holding of 100% through the process of book building.
- (c) & (d): The Central Trade Unions in the Coal Sector have opposed this move and they had submitted an agitational programme against the disinvestment. Discussions were held with the Trade Unions to resolve the issue
- (e): Govt. has asked CIL to get listed within 3 years from the date of conferment of Navratna status.